

the amount available under the Programme. Statements of the expenditure have not yet been received from the United States Government.

#### Library Movement in Bihar

\*222. **Shri Bibhuti Mishra:** Will the Minister of Education and Scientific Research be pleased to state:

(a) the amount of grant given to Bihar Government for encouraging Library Movement in the State during 1956-57; and

(b) the number of libraries opened there during the same period?

**The Deputy Minister of Education and Scientific Research (Dr. M. M. Das):** (a) Rs. 1,38,600/-.

(b) No new library has been opened.

#### Mica Mining in Punaloor (Kerala)

\*223. { **Shri V. P. Nayar:**  
          **Shri Kodiyan:**

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether there was mica mining around Punaloor in Kerala State some time ago;

(b) if so, whether Government have information regarding the annual output of the mines; and

(c) what is the variety of Mica available in that region and of what quality?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) and (b). Yes, Sir.

(c) Phlogopite or amber (magnesium) mica. The sizes and quality are reported to be excellent.

#### Surplus Skilled Labour in Ordnance Factories

\*224. **Shri S. V. Ramaswamy:** Will the Minister of Defence be pleased to state:

(a) what is the extent of surplus skilled labour in the ordnance factories at present;

(b) what steps are being taken to absorb them in gainful employment in other Departments; and

(c) what steps are being taken to keep a track of them so that their skill may be available for Defence production in case of an emergency?

**The Deputy Minister of Defence (Sardar Majithia):** (a) No skilled labour surplus to the requirements of the Ordnance Factories Organisation exists at present.

(b) and (c). Do not arise.

#### Election Offences

\*225. { **Shri Shree Narayan Das:**  
          **Shri S. C. Samanta:**  
          **Shri Bibhuti Mishra:**

Will the Minister of Law be pleased to state:

(a) the total number of persons arrested and prosecuted for breaking election laws during the Second General Elections throughout the country; and

(b) whether figures of important categories of offences are available?

**The Minister of Law (Shri A. K. Sen):** (a) and (b). The information asked for is not yet available. The Election Commission has been asked to furnish a statement after collecting details from the State Government but this will obviously take some time.

#### Migration from Azad Kashmir

\*226. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state the number of persons who entered the Jammu and Kashmir State during 1956-57 from the so-called Azad Kashmir?